

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

13.07.2010.

OA No. 324/2010

Mr. C.B.Sharma, counsel for the applicant

Heard the learned counsel for the applicant.

The learned counsel for the applicant submits that he may be permitted to withdraw this OA at this stage with liberty reserved to him to file substantive OA for the same cause of action.

In view of what has been stated above, the applicant is permitted with withdraw this OA in the aforesaid terms.

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no- 659
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The OA stands disposed of accordingly.


(M.L. CHAUHAN)
Judi. Member

R/